BHADRA 1, 1912 (SAKA)

[Translation]

Mahila Battalions in BSF, ITBP and CISF

2575. SHRI TEJ NARAYAN SINGH: SHRI DEVENDRA PRASAD YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Mahila battalions in Central Reserve Police Force;

(b) whether Mahila battalions are also proposed to be formed in B.S.F., I. T. B.P. and C.I.S.F. on the lines of C.R.P.F.;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) ,One Battalion.

(b) to (d). No, Sir. In view of the role to be performed by BSF, ITBP and CISF, it is not considered necessary to raise Mahila battalions for these Forces.

[English]

Proposal to Repeal Essential Services Maintenance Act

2576, PROF. K. V. THOMAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the umber of time Essential Service Maintenance Act has been used after 1 January, 1990;

(b) the reasons for using Essential Services Maintenance etc; (c) whether all Central trade union have protested against the use of Essential Services Maintenance Act; and

(d) whether three is any proposal to repeal the ESMA?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). After 1 January, 1990, three orders were issued by the Central Government, in public interest, prohibiting strikes in essential services.

(c) Information is being collected and will be laid on the Table of the House.

(d) The present life of the Act is due to expire on 22nd September, 1990.

Terrorists in Custody in Punjab and Jammu and Kashmir

2577. SHRI P. C. THOMAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists who have been taken to custody in Punjab and Kashmir during the past three months; and

(b) the number of Pakistanis out of them, if any?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) According to available information 506 persons and 704 persons were taken into custody for terrorist activities in Punjab and Jammu & Kashmir respectively, during the months of May, June and July, of this year.

(b) Investigations have not revealed any of the above terrorists as having Pakistani nationality.